

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 43 OF 2018

Dated: 26th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GMR Kamalanga Energy Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Shourya Malhotra
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua for R.2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **16-1-2019.**

(S. D. Dubey)
Technical Member
tpd/kt

(Justice Manjula Chellur)
Chairperson